

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 05th February, 2025.

Memo No. GHCMC – 07/2024/ 25 The Hon'ble Gauhati High Court has been pleased to **exempt** the following Judicial Officers of Assam from attending the "**40 hours Mediation Training Programme**" to be organized by the Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, at Judicial Academy, Assam from **10-02-2025 to 14-02-2025**.

Sl.No.	Name	Designation and Place of Posting
1	Dr. Nabanita Kalita	Civil Judge(Jr.Div) cum-JMFC, Sarupathar, Golaghat
2	Mrs. Poli Kataki	Member, MACT, Dhubri
3	Smt. Reeti Goswami	Civil Judge(Jr.Div) no.3, Dhubri
4	Sri Nayan Jyoti Dutta	Civil Judge(Sr.Div) & Asst. Sessions Judge, Dima Hasao, Haflong
5	Smt. Bichitra Dutta	CJM, Tinsukia

In addition, the Hon'ble Gauhati High Court has been pleased to **nominate** the following Judicial Officers of Assam to attend the "**40 hours Mediation Training Programme**" to be organized by the Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, at Judicial Academy, Assam from **10-02-2025 to 14-02-2025**.

Sl. No.	Name	Designation and Place of Posting
1	Smt. Dimple Boro	Addl. Dist & Sessions Judge, FTC, Kamrup(M)
2	Smt. Bhawana Kakati	Civil Judge (Jr. Div), Kamrup(M)
3	Smt. Bijaya Khakhlary	Counsellor, Family Court No.2, Kamrup(M)
4	Sri Binod Prasad	Addl. CJM, Kamrup Amingaon
5	Sri Ranjan Brahma	Civil Judge (Sr. Div.) &Asstt. Sessions Judge, No.3, Kamrup(M)

(The list of Officers hereinabove is not necessarily in order of Seniority)

The nominated Judicial Officers are directed to report at the Judicial Academy, Assam for attending the aforesaid training programme at **08:30 AM** positively on **10.02.2025**.

By Order,
Sd/-
Kanchan Newar

Secretary,
Gauhati High Court Mediation Centre

Copy forward for information and necessary action to:

1. The L.R. -cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admn./Vigilance/Judl.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
(Dhubri/ Dima Hasao/ Golaghat/ Kamrup(M)/ Kamrup/ Tinsukia)

(He/She is requested to inform all the exempted/ nominated Judicial Officers under his/her control about this Notification)

6. The nominated Judicial Officers.
 - a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Gauhati High Court Mediation Centre, by email at gauhatihclsc@gmail.com on or before **06.02.2025** to enable the office to arrange for accommodation.

Name & Designation	Date & Time of Arrival	Date & Time of Departure	Accommodation required (Yes / No)	Food Habits (Veg/Non-Veg)	Mobile Number (Whatsapp)

- b. **Gauhati High Court Mediation Centre will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the office, only from the place of accommodation to the Judicial Academy, Assam during the training period.**
- c. **The Nominated Officers are to arrange for accommodation and food for the Driver & PSO accompanying them, if any.**

✓ 7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court)

8. The Administrative Officer, Judicial Academy, Assam.

He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

9. The P.S. to the Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.

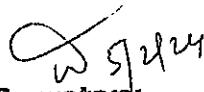
10. The P.S. to the Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.

11. The P.S. to the Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.

12. The P.S. to the Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.

13. The P.S. to the Hon'ble Mrs. Justice Mitali Thakuria, Gauhati High Court, Guwahati

14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


Secretary,

Gauhati High Court Mediation Centre